

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1688  
ANSWERED ON:06.03.2000  
CONTRIBUTION BY IOC FOR MONUMENTS  
MOINUL HASSAN AHAMED;RAMDAS ATHAWALE

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a): whether the Indian Oil Corporation Limited has formulated any scheme to adopt one historical monument from every State and Union Territory of the country so as to make its contribution in conservation and maintenance thereof;

(b): if so, the details thereof; and

(c): the details of the grants provided for the purpose by the IOC so far?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (c): Indian Oil Corporation Limited propose to create a non-profit trust in the name and style of `The Indian Oil Foundation` (IoF) with an initial corpus of Rs.25 crores and a recurring annual contribution of Rs.10 crores to serve the following objectives:

(i) To protect, preserve and promote the National Heritage, in collaboration with Archeological Survey of India (ASI) and National Culture Fund (NCF) of the Government of India

(ii) To promote awareness, knowledge and involvement in our National heritage and Culture in association with Government as well as non-Government Organisations of repute, and

(iii) To undertake any other activity associated with, and in consonance of the objectives.

To begin with eight sites viz. Elephanta Caves (Maharashtra), Hampi(Karnataka), Sarnath(UP) Vattakottai (Tamil Nadu), Qutub Minar (Delhi) Nalanda (Bihar), Khajuraho(Madhya Pradesh) and Rani Ki Vav (Gujarat) have been identified. Subsequently, at least one Heritage site would be developed in each of the remaining States and Union Territories. Grants will be released once the Indian Oil Foundation Trust is registered.